NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : IND/354/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : UNITED MOTORS & HEAVY EQUIPMENT PVT LTD NAME OF THE RESPONDENT(S) : SUNDARAM INDUSTRIES PVT LTD **UNDER SECTION** : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Shandramoule M. Vijayan

Chandramouli Prabhakar

(3) R. Venkatavaraolan

2) M. Vijayon for M18. King & Partridge

Counsel for Respondent Counsel for

ORDER

Counsel for both the parties present. Counsel for the respondent has filed counter along with documents, copy of which has been provided to the other side. Put up on 13.06.2017 for arguments at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM